

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – 1

WINTER SESSION

THURSDAY, THE 27TH NOVEMBER, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 02.00 P.m.

The day was allotted for Private Members' Business.

1. Questions:

Questions Nos. 48-52 were taken up and disposed off.

2. Resolutions:

No.1 – Shri C. R. Marak, MLA, “This House do now resolve to introduce Roster System in the Government Departments of Meghalaya as being followed in the State of Tamil Nadu and Andhra Pradesh and in other State in India”.

The mover moved the Resolution and initiated discussion.

Members who participated in the Resolution were Shri James K. Sangma, Shri John Leslee K. Sangma, Shri Saleng A. Sangma.

Dr. Mukul Sangma, Chief Minister replied.

The mover withdrew the resolution after he was satisfied with the reply of the Chief Minister.

No.2 – Shri Paul Lyngdoh, MLA, “This House do now resolve to recommend for immediate inclusion of the Khasi Language in the 8th Schedule to the Constitution of India”.

The mover moved the Resolution and initiated discussion.

(At 12.43 P.M., Shri M. M. Danggo was in the Chair)

Members who participated in the Resolution were Shri Ardent M. Basaiawmoit, Dr. Jemino Mawthoh, Shri Methbah Lyngdoh, Dr. Donkumar Roy, Leader of Opposition, Shri R.V. Lyngdoh, Shri Pynshngainlang Syiem.

Dr. Mukul Sangma, Chief Minister replied. The Chief Minister also suggested for constitution of a Committee, which will pursue with the Government of India on this matter, and it will be notified immediately.

The mover withdrew the resolution after he was satisfied with the reply of the Chief Minister.

No.3 – Shri John Leslee K. Sangma, MLA, “Whereas the citizens of Tura Town are consuming water pumped from Ganol river under Phase II Tura Water Supply Scheme, the intake point of which is located below Rongram Bazar, 2nd MLP Battalion Camp and many villages.

Whereas the pollution level is so high and not compatible with the bacteria tyreatment plant.

Whereas the turbidity level of the drinking water supplied to Tura Town is very high during monsoon.

Therefore, this House do now resolve to shift the intake point of Phase II Tura Water Supply Scheme upstream beyond Ganol Songma, and construct a huge dam to tap monsoon water to facilitate uninterrupted supply of clean and sufficient drinking water to Tura Town throughout the year”.

The mover moved the Resolution and initiated discussion.

Members who participated in the Resolution were Shri James K. Sangma, Shri Saleng A. Sangma, Shri R.V. Lyngdoh.

Prof. R. C. Laloo, Deputy Chief Minister in-charge PHE replied.

The mover withdrew the Resolution after he was satisfied with the reply of the Deputy Chief Minister.

(At 01.35 P.M., Hon’ble Speaker was in the Chair)

3. Motions:

Motion No.2 – The Mover was not inside the House.

Motion No.3 – Shri John Leslee K. Sangma, MLA “This House do now discuss the style and functioning of Tura Municipal Board with reference to its ineffectiveness in maintaining the cleanliness of Tura Town.

(The mover initiated discussion and concluded his speech).

4. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 28th November, 2014.

**Dated Shillong,
The 27th November, 2014.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**